NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 609/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES:

AB & Co. Global Pvt Ltd

V/s

Genius Leathercraft Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME S. No.

DESIGNATION

SIGNATURE



ORDER. TCP 609/ I & BP/NCLT/MB/MAH/2017

- 1. This Petition has been transferred from the Hon'ble High Court pertains to the provisions of section 433(e) of the Act in respect of recovery of debt.
- 2. Due compliance is required to be made to file Form No. 5 etc.

3. Adjourned to 22nd June, 2017.

M.K. Shrawat

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Dated: 21.04.2017 Member(Judicial)